

In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 754/2000 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
<i>Received Copy of the O.A. Sr. Mishra SC. Adv. for Respondent</i>	<u>14.7.2000</u> Hon' Mr. <u>S.K.I. Naqvi</u> , JM. Sri R.K. Khare learned counsel for the applicant mentions to withdraw the petition as not pressed. Dismissed as withdrawn. accordingly. <i>Suvar</i> JM <i>/neelam/</i>